

HIGH COURT OF TRIPURA  
AGARTALA

**NOTIFICATION**

Dated, Agartala, the 24<sup>th</sup> September, 2019

**No.F.13(1)(a)-HC/2019/17306:** Smt. Yashvi Taneja, Judicial Magistrate First Class-cum-Civil Judge (Jr. Div), Sonamura, Sepahijala Judicial District on deputation in the High Court w.e.f. 01.07.2019 vide Notification dated 27.06.2019 is hereby released from the deputation with immediate effect to enable her to join as Civil Judge (Jr. Div.)-cum-Judicial Magistrate First Class, Court No.2 at Agartala in West Tripura Judicial District on her transfer from Sonamura as per transfer order vide Notification No.F.13(1)(a)-HC/2019/15602 dated 11.09.2019.

By Order

Sd/-

(S. G. Chattopadhyay)  
Registrar General

No.F.13(1)(a)-HC/2019/17307-50 Dated, Agartala, the 24<sup>th</sup> September, 2019

Copy to:-

- 01.The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
- 02.The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
- 03.The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
- 04.The LR & Secretary, Law Department, Government of Tripura, Agartala.
- 05.The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Dhalai Judicial District, Ambassa/ Sepahijala Judicial District, Sonamura.
- 06.The Director, Tripura Judicial Academy, Agartala.
- 07.The Registrar (Vigilance), High Court of Tripura, Agartala.
- 08.The Registrar (Judicial), High Court of Tripura, Agartala.
- 09.The Member-Secretary, Tripura State Legal Services Authority, Agartala.
- 10.The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.

11. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
12. The Joint Registrar, High Court of Tripura, Agartala.
13. The Chief Judicial Magistrate, North Tripura Judicial District, Dharmanagar/ Dhalai Judicial District, Ambassa/ West Tripura Judicial District, Agartala/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar/ South Tripura Judicial District, Belonia.
14. All Deputy Registrars, High Court of Tripura, Agartala.
15. **Smt. Yashvi Taneja**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Sonamura, Sepahijala Judicial District now on deputation in the High Court of Tripura. She is directed to join her new assignment immediately.
16. Civil Judge (Jr. Div.)-cum-Judicial Magistrate First Class, Sepahijala Judicial District, Sonamura.
17. The Judicial Magistrate First Class-cum-Civil Judge (Jr.Div), Sonamura, Sepahijala Judicial District.
18. The Treasury Officer, Treasury No.I & II, Agartala, West Tripura Judicial District.
19. The Treasury Officer, Bishramganj, Sepahijala Revenue District.
20. The Sub-Treasury Officer, Sonamura, Sepahijala Revenue District.
21. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
22. The Assistant Registrar (Admn.), High Court of Tripura, Agartala.
23. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court.
24. The Superintendent, Establishment Section, High Court of Tripura, Agartala.
25. Personal file of the Officer concerned.
26. ORDER FILE.

  
24.9.19  
**Registrar General**